

## Annexure-1

Name of the Corporate Debtor M/s. Skyrise Overseas Pvt. Ltd. (CD): Date of Commencement of Liquidation: 11/02/2020; List of stakeholders as on 13/03/2020

## List of Secured Financial Creditors

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished?(Yes/No)	Details of security interest	Amount covered by guarantee						% share in total amount of claim admitted
1	State Bank of India SAMB-II, Kolkata Jeevandeep Building 1st Floor, 1, Middleton Street, Shakespeare Sarani, Kolkata-700071		2/3/2020	474630341	474630341	Secured		Yes	Primary: Nil Collateral: (i) Commercial office space having 1489 sq.ft. alongwith 1 Car parking space at 1st floor of Diamond Prestige at 41A AJC Bose Rd, PS-Park St. Kolkata-17 registered vide Deed No. 1339 of 2012 in the name of Saraf Impex Pvt.Ltd. (ii) Duplex Bunglow No. AD-02, Located within Vedic Village Complex at PO-Bagu, PS-Rajarhat Dist-24 Parganas(North) Kolkata-700135 registered vide Deed No.7618 of 2012 in the name of Saraf Impex Pvt.Ltd.		40.83%					